

HIGH COURT OF SIKKIM : GANGTOK
Record of Proceedings

IA No. 02/2025
IN
Arb. A. No. 01/2024

M/S SIKKIM URJA LIMITED

APPELLANT (S)

VERSUS

M/S ABIR INFRASTRUCTURE PVT. LTD. AND ORS.

RESPONDENT (S)

For Appellant : Mr. Anubhav Sinha and Mr. Rinzing Dorjee Tamang,
Advocates.

For Respondents : Mr. Sushant Subba, Proxy Counsel on behalf of Mr.
Nos. 1 and 3 Sishir Mothay, Advocate.

For Respondent No.2/ : Mr. Pramit Chettri, Advocate.
Applicant

Date: 08/07/2025

CORAM:

HON'BLE MR. JUSTICE BISWANATH SOMADDER, CHIEF JUSTICE
HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, JUDGE

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ORDER : (per the Hon'ble, the Chief Justice)

On the prayer of the learned Advocate appearing on behalf of the respondent no.2, the interlocutory application, being I.A. No. 02/2025, stands dismissed as withdrawn.

(Bhaskar Raj Pradhan)
Judge

(Biswanath Somadder)
Chief Justice